

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

C.P No. 1124/(MAH)/2017  
CA No.


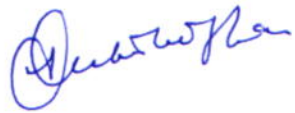
CORAM: Present: SHRI B.S.V. PRAKASH KUMAR  
MEMBER (J)

SHRI V. NALLASENAPATHY  
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 07.07.2017

NAME OF THE PARTIES: Anil Bansilal Lodha  
V/s.  
Supreme Infrastructure (I) Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
28.	MS. KANCHANLATA GUPTA	ADV. FOR THE CORPORATE DEBTOR	
29.	Ankit Kothari <del>Suadatar</del> Suadatar Kirmani (i/b. Link Legal)	Adv. For The Operational Creditors	

ORDER

CP No. 1124/I&BP/NCLT/MB/MAH/2017

Petitioner's side is present. Corporate Debtor's side is present.

List this matter for hearing on 11.07.2017.

**Sd/-**

V. NALLASENAPATHY  
Member (Technical)

**Sd/-**

B.S.V. PRAKASH KUMAR  
Member (Judicial)